

Seventeenth Loksabha

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Title: Regarding forcibly shattering of residential houses of the poor people in Kollam Parliamentary Constituency, Kerala.

**SHRI N. K. PREMACHANDRAN (KOLLAM):** Mr. Speaker, Sir, I have given a notice for Adjournment Motion. In my constituency at Kollam, the residential houses of the poor people are being broken open and they are being taken possession in the name of the Kerala Silver Line Project. This is being done even without giving any prior notice. Without giving statutory notice, the houses are being taken into possession. It is totally illegal. So, I urge upon the Government to stop all the survey proceedings of this project. ... (*Interruptions*)

**SHRI T. R. BAALU (SRIPERUMBUDUR):** Mr. Speaker, Sir, ...\* has not sent the Bill regarding stopping of NEET examination to the President of India. This Bill has been passed by the Tamil Nadu Assembly unanimously on 13.9.2021. ... (*Interruptions*)

**HON. SPEAKER:** No, you cannot speak about Governor.

**SHRI T. R. BAALU:** Sir, ...\* is still sitting over the Bill. ...\* has not yet sent it to the President. ... (*Interruptions*) As per Article 200 of the Constitution of India, ...\* has to send it to the President. ... (*Interruptions*)

**11.02 hrs**

*At this stage, Shrimati Mahua Moitra, Shri Kodikunnil Suresh, Shri Dhanush M. Kumar and some other hon. Members came and stood on the floor*

*near the Table.*

... (*Interruptions*)